- (a) whether Government is planning to come up with a legislation to control the profligate expenditure and huge food wastage in marriages and other social events; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) There is no plan at present to come up with a legislation to control the profligate expenditure and huge food wastage in marriages and other social events. However, the Central Government has set up a Committee under the Chairmanship of Secretary of the Department of Consumer Affairs to study the various aspects of food wastages witnessed especially during occasions like marriages/parties/meetings in the country and suggest ways and means to control it.

Additional foodgrains to poor districts

†3450. SHRI JAI PRAKASH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Central Government has taken any steps to provide additional foodgrains and also foodgrains for work in the poorest districts of Uttar Pradesh, according to the directions of the Supreme Court;
 - (b) if so, the details thereof;
- (c) whether the Central Government itself has urged the State Government for taking steps to again identify the families below the poverty line and for collecting data in this regard; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (d) The Government of India has made adhoc additional allocation of 5 million tons of foodgrains to all States and Union Territories for distribution to Below Poverty Line (BPL) families at BPL prices, in May 2011. Uttar Pradesh has been made an additional allocation of 546,122 MTs of rice and 272,758 MTs of wheat.

In pursuance of the orders of the Hon'ble Supreme Court dated 14.5.2011 to reserve 5 million tons of foodgrains for distribution to the 150 poorest districts or the extremely poor and vulnerable

[†]Original notice of the question was received in Hindi.

sections of our society, the Central Vigilance Committee on Public Distribution System set up by the Hon'ble Supreme Court has requested the Uttar Pradesh Government to identify families below poverty line who are presently not being allocated foodgrains in the 15 backward districts in the State and intimate the quantity of additional foodgrains required for making allocation to the State for the purpose.

Inspection of Godowns

†3451. SHRI MOTILAL VORA:

SHRI SATYAVRAT CHATURVEDI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government conducts inspections to assess the condition of godowns being used for storing foodgrains and maintained by FCI, Co-operative Society, Gram Seva Samiti etc., so as to gather information regarding dilapidated godowns;
 - (b) if so, the number of such godowns, State-wise; and
 - (c) the action taken by the Central Government to get such godowns repaired?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) For the godowns maintained by FCI and being used for storing foodgrains, both owned and hired, periodical inspections are carried out by officials of Zonal/Regional offices of FCI as well as by teams deputed from FCI Headquarters, for ascertaining the condition of the godowns. Sufficient funds are also provided to the field units of FCI for upkeep of godowns. No FCI godown is in dilapidated condition.

(c) Does not arise.

Distribution of food lying in the open

3452. SHRI MAHENDRA MOHAN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the steps taken by Government to ensure food safety for the people living in jhuggi jhopris and poor people in urban areas;

†Original notice of the question was received in Hindi.